

been received. However, the bi-weekly 181/182 Sarvodaya Express, weekly 997/998 Hapa-Jammu Tawi Express and 4 days a week 171/172 Bombay-Jammu Tawi Express run on a combined path between Vadodara-Jammu Tawi. It is, therefore, operationally not feasible to increase its frequency.

Increase in Quota of Berths at Rajkot Junction

1738. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations for increase in quota of berths at Rajkot junction on different trains;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Three representations have been received for allotment/enhancement of reservation quotas by 151 Rajdhani Express, 25 Deluxe Express, 28 Marwar-Ranapur Express, 8 Ahmedabad-Bombay Janta Express, 506 Ashram Express, 903 Rajkot-Trivandrum Express, 931 Rajkot-Hyderabad Express and 171 Bombay-Jammu Tawi Express trains.

(c) Due to limited availability of accommodation and heavy pressure on quotas at other intermediate stations, it is difficult to make any adjustments with a view to allot/enhance any quota at Rajkot by the above mentioned trains.

Additional Trains on Bombay-Rajkot Route

1739. SHRIMATI PATEL RAMABEN

RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the existing train service on Rajkot-Bombay route is not sufficient to cope with the increasing traffic on this route;

(b) if so, whether Government propose to introduce more trains and to convert weekly trains to daily trains to provide relief to the travelling public; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

Report of Railway Safety Commission on Perumon Railway Accident

1740. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Safety Commission has submitted its final inquiry report on the train accident near Perumon (Kerala) on 8 July, 1988;

(b) if so, findings of the commission with regard to the causes of the accident; and

(c) the reaction of the Government thereto and the follow-up action taken thereon, if any?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) According to the Commissioner of Railway Safety, Southern Circle who conducted the inquiry, this accident was the result of a tornado having struck at the bridge just as the train was going over it.

(c) The Government has decided to set up a Special Committee of Experts to examine the Final Report of the Commissioner of Railway Safety, Southern Circle.

National Water Grid for Equal Distribution of Water to States

1741. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI P. KOLANDAIVELU:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government propose to have a National Water Grid to ensure equal distribution of water;

(b) if so, the details thereof;

(c) whether discussions have also been held with the State Governments in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) There is no such proposal under consideration.

(b) to (d). Do not arise.

[*Translation*]

Clearance to Sidhmukh and Nohar Project

1742. SHRI VIRDHI CHANDER JAIN:
Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Water Commission has not yet approved the Sidhmukh and Nohar projects; and

(b) if so, the reasons for delay and the time by which these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) and (b). Both Sidhmukh and Nohar irrigation projects have been found to be techno-economically viable by the Central Water Commission. The Rajasthan Government has been advised to get the projects cleared from the environment angle.

[*English*]

Export of Minerals

1745. SHRI CHINTAMANI JENA:
SHRI BANWARI LAL PUROHIT:

Will the Minister of COMMERCE be pleased to state:

(a) whether any new plan has been formulated to expand export of minerals;

(b) if so, the details thereof;

(c) the value of the minerals exported during the last three years, year-wise and the countries to which they are exported; and

(d) the increase in exports expected after introducing new plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Diversification of market, better unit value realisation, value addition for exports and securing long term contracts are some of the measures for expanding export of minerals.

(c) The value of exports of minerals and ores during the last three years was as under:—